

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1452
TO BE ANSWERED ON 25th JULY, 2017

GODOWNS IN UTTAR PRADESH

1452. SHRI BHANU PRATAP SINGH VERMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether a number of godowns of the Food Corporation of India are not functioning properly in Uttar Pradesh;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government to make such godowns functional?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a)& (b) Yes Madam, Out of 48 covered godowns having a capacity of 13.74 LMT, available in the region, following three godowns are not functional:-

| Name of godown | Capacity (in MT) | Reason | Present status |
|----------------|------------------|-------------------------------------|---|
| FSD Roza | 50000 | Industrial dispute under litigation | 1:- ID-K:37 (M02)/2017 in Dy. Labour commissioner (Kanpur). 2:- 36/2016 in Central Govt. Industrial Tribunal 3:- K:7(05)/2016 in Dy. Labour Commissioner (Kanpur) |
| FSD Khurja | 16100 | Industrial dispute under litigation | 1-WP:10367/2017 2- WP: 3370/2017 3- WP: 194/1996. All the above WPs are pending in Hon'ble High Court of Allahabad |
| FSD Kwarsi | 12500 | Not storage worthy | There was long pending dispute with labour and also a court case. So the depot was closed. Further the depot is within the main and thickly populated area of the city and its approach road is very narrow. The matter is pending before Hon'ble High Court of Allahabad. |

(c): All Court cases are being pursued by FCI on regular basis.